Title: Need to provide adequate financial assistance to Tripura for allround development of the State.

SHRI KHAGEN DAS (TRIPURA WEST): I would like to draw the attention of the Government that Tripura being one of the Special Category States has been forced into critical economic crisis due to illogical norms adopted by the Central Government.

As per the award of the 13th Finance Commission, it will be hardly possible for the State to pay the committed liabilities like salary of employees, DA, pension etc. The salary expenditure for the award period has been projected at Rs.13,924.43 crore by the State whereas the 13th Finance Commission awarded Rs.7,727.90 crore.

The scenario is similar to payment of pension also. Against the State Government's liabilities of Rs.3,944.80 crore, the 13th Finance Commission approved only Rs.2,779.09 crore. The total shortfall for salary and pension stands at Rs.7,362.24.

As per the approved scheme of financing, the ceiling for `Open Market Borrowing' during 2010-11 is Rs.367.69 crore but the State Government has been allowed it to raise up to Rs.100 crore. Therefore, the total shortage further increased by Rs.267.69 crore.

I would, therefore, urge upon the Government for taking immediate corrective steps and provide necessary financial assistance to Tripura to meet the committed liabilities and maintain its pace of all round development.